

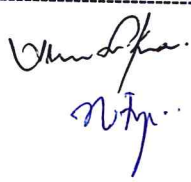
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	For hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ARUN SRIKUMAR & NITYA KALYANI (KEYSTONE PARTNERS) (9886548290)	Petitioner	

Vinay N  
for MPN Associates  
9886691331

Respondent  
**ORDER**



Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is present. Matter is listed today for hearing. List it finally on 15/03/2018.

  
**Member (T)**

  
**Member (J)**